

PROFORMA FOR DECLARATION ASSETS

(As on 31-03-2012)

Name of officer (In full):

संजय कुमार जायसवाल

Date of Birth :

19 / 06 / 1965

Present Post held :

प्रथम अपर जिला एवं सत्र न्यायाधीश,अधिकारपुर,जिला-सरगुजा (छ0ग0)

Immovable property				
Name of District, Sub-Division Taluka and village in which property is situated	Name and details of property	Land	If not in own name, State in whose name held and his/her relationship to the Govt. Servent	How acquired ?Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
1 ग्राम पतगावां,प0 ह0 नं0 28 रा0 नि0 मं0 पेण्ड्रा, जिला-बिलासपुर (छ0ग0)	2 Housing and other Buildings	3 कृषि भूमि,कुल रकबा 3.25 एकड़। ख0नं0 924 / 28 रकबा 0.26 ख0नं0 924 / 100,रकबा 0.14 ख0नं0 906,रकबा 0.14 ख0नं0 924 / 98,रकबा 1.21 ख0नं0 924 / 102 रकबा 0.15 ख0नं0 924 / 67 रकबा 0.44 ख0नं0 924 / 102,रकबा 0.27 नलकूप सहित।	4	5 पिता श्री प्रेमचंद जायसवाल द्वारा पारिवारिक व्यवस्था पत्र दिनांक 30 / 06 / 2004 के तहत प्राप्त।
ग्राम संकरी,प.ह.नं. 26,महाल नं.-2,रा0नि0मं0 संकरी,तहसील व विकास खण्ड तखतपुर, अंतर्गत ग्राम पंचायत संकरी, जिला-बिलासपुर,(छ0ग0)	परिवर्तित भूमि ख0नं0 616 एवं 640 में स्थित 2100 वर्गफुट का भूखंड क्रमांक-90 ए			प्राप्त अनुमति अनुसार प्लॉट क्रय कर, बैंक लोन की सहायता से बिल्डर से अनुबंध अनुसार भूतल तथा प्रथम तल मकान निर्मित है।
Movable property(Valued Above 25,000/-of Rs.)				
Name of Articles				
1-	सेण्ट्री कार क्रमांक-सी0जी0-06-बी-2496			
2-	प्लेजर (स्कूटी) क्रमांक-सी0जी0-15-सी.एफ.-9099			
3-	एल0जी0 कंपनी का कंप्यूटर सेट			

Jewellery (worth Rs.)

About- Rs. 7,50,000/-

Jewellery (Lump sum)

Name of Issuing Company		Shares/Debtentures	
1		2	
1- N.T.P.C.		125	
2- N.H.P.C.		713	
3- Reliance Power Limited		27	
Life Insurance policy & Others			
Name of Issuing Company	1	Amount	2
1- Life insurance cor. of india		Sum Assured	50,000/-
2- Aviva life insurance - ALA 3113910		Only Risk Cover	20,00,000/-
3- Aviva life insurance - LBD 2303202		Sum Assured	1,25,000/-
		Premium - 1941 Yearly	-25 Year
		Premium - 25,669 Yearly	-18 Year
		Premium - 25,000/- [3]	
Bank Deposites/Securities & Investments			
1) Fixed Deposites	Name of Bank	City	Amount
	1	2	3
[1] State Bank of India		Ambikapur	8,34,500/-
[2] ICICI Bank		Ambikapur	1,93,565/-
[3] Sahara		Raipur	2,00,000/-
2) Savings A/CS	Bank		
		Ambikapur	
	[A] Sanjay jaiswal		1,54,812/-
	[B] Smt. Sadhna jaiswal		13,017/-
	ICICI Bank		
	[A] Sanjay jaiswal	Ambikapur	2,41,825/-
	[B] Smt. Sadhna jaiswal		6,881/-
3) PPF	SBI	Pendra	1,63,739/-
4) GPF	No. CAJ- 13731		14,31,306/-
5) NSS	Post office	Allahabad	48,000/-

6) Others	<u>Mutual fund</u>	
	1- SBI Mutual fond 2- Birla Sun Life 3- Sundram BNP paribas 4- H.D.F.C. 5- H.D.F.C. Equity fund Growth 6- Relience . Equity fund Growth <u>SIP.</u> 7- H.D.F.C. Equity fund 8- Relience . Equity fund 9- H.D.F.C. Top 200 Fund Growth <u>Infrastructure Bond</u>	15,000/- 15,000/- 15,000/- 20,000/- 10,000/- 10,000/- 60,000/- 60,000/- 60,000/- 20,000/- 20,000/-

1 In case where it is not possible to asses the value accurately the approximate value in relation to present condition may be indicated

Note :- The expected declaration of assets is subject to provisions of C.G civil services (conduct) Rules 1965.

Prithvi 15.1.13

(संजय कुमार जायसवाल)

प्रथम अपर जिला एवं सत्र न्यायाधीश,

अम्बिकापुर, सरगुजा (छ0ग0)